

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 1/RP/2016

Subject : Petition seeking review of the order dated 18.11.2015 in Petition No. 402/MP/2014.

Date of hearing : 12.4.2016

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member

Petitioner : Sasan Power Limited

Respondents : M.P.Power Management Company Limited and others

Parties present : Shri Vishrov Mukherjee, Advocate, SPL
Shri Janmali. M, Advocate, SPL
Shri Mayank Gupta, SPL
Shri G. Umapathy, Advocate, MPPMCL
Shri M.G.Ramachandran, Advocate, HPPCL
Ms. Ranjitha Ramachandran, Advocate, HPPCL
Ms. Poorva Saigal, Advocate, HPPCL
Shri Anand K. Ganesan, Advocate, Rajasthan Discom
Shri Sandeep Rajpurohit, Advocate, Rajasthan Discom
Shri Alok Shankar, Advocate, TPDDL
Shri Navin Kohli

Record of Proceedings

Learned counsels for HPPCL and TPDDL requested for time to file replies to the review petition. Learned counsel for the petitioner had no objection in this regard.

2. The Commission directed the respondents to file their replies by 22.4.2016 with an advance copy to the petitioner who may file its rejoinder, if any, by 29.4.2016. The Commission directed that due date of filing the replies and rejoinders should be strictly complied with. No extension shall be granted on that account.

3. The Commission directed to list the petition on 4.5.2016.

By order of the Commission
Sd/-
(T. Rout)
Chief (Law)